(5) HC

NATIONAL COMPAN¥6LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	TP 77/16	For orders	397 / 398	Ganga Reddy Vs M.G6 Wholesale Market (India) (P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATISH. k.V.	Petitoner	E.v. Jaso
2.	SDJI.P. FoHN PS	Domes U. pohon	TR

ORDER

Proxy Counsel for Respondent is present. Matter is listed today for passing orders. It is re-opened for clarification. List it on 16.01.2018.

Member (T)

Member (J)